

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 21<sup>st</sup> January, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 35/2018(THC) (W.P.No.1590/11)	Balaji Minerals Vs Union of India & Ors.	Ms. Zubia Sajid, Adv.	
2.	Caveat Application No. 02/2018(CZ)	Makhanlal National University of Mass Communication Vs General Public at large of Rewa City At, & Distt. Rewa (MP)	Mr. R.G.Mahajan, Adv.	
<b>AFTER NOTICE</b>				
3.	Original Application No. 143/2017(CZ)	Jaipal Singh Punia Vs Union of India & 8 Ors.	Mr. Jaipal Punia, Applicant in Person	
<b>FOR COMPLETION OF PLEADING</b>				
4.	Original Application No. 54/2015(CZ)	Babulal Jajoo (Water Bodies Rajasthan) Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra S, Kachhawa, Adv. Mr. Sandeep Singh, Adv. Mr.OmShankarShrivastava,Adv	
5.	Original Application No. 76/2017(CZ) (M.A.No.334/17) (M.A.No.535/17) (I.A.No.03/19)	Shardul Bajpai Vs. State of Chhattisgarh & 4 Ors.	Mr. Sandeep Singh Bhagel, Adv. Mr. Sidharth Chauhan, Adv. Mr. Rohit Sharma, Adv.	
<b>FOR HEARING</b>				
6.	Original Application No. 16/2013(CZ)	Tribunal at its own Motion (Delomite Mining, Mandla) Vs. MOEF & Ors. [Disposed on 04/04/14]	Mr. Om S Shrivastava Adv.R-1 Mr. Sachin K.Verma, Adv. for R-2,3,4,6 Ms. Parul BhadoriA, Adv. Mr. DeepeshShukla,Adv.R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohgoura, Adv. Mr. Sanjeev Mishra, Adv.	

**Note :** **No Hon'ble Members is posted in this Bench. The Cases listed on 21-01-2019 shall be adjourned to 21-02-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)